

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD
COURT 1**

Cont.P 1 of 2019 in TP 218 of 2019 [CP 55 of 2019]

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.06.2020**

Name of the Company: Pramod Kumar Vyas & Anr
V/s
Shree Rajpal Singh

Section: Section 425 of Companies Act

**ORDER
(Through video conferencing)**

Learned Senior Counsel Mr. Vijayesh Atre appears for the Petitioner.

Pleadings are completed.

Matter stands adjourned for further hearing on 13.08.20


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 11th day of June, 2020.